

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 745 OF 2023
IN THE MATTER OF:**

Mamta Sharma	VERSUS	PETITIONER
Gram Panchayat Arrana		 RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 15.01.25)

Smt. Mamta Sharma		 PETITIONER
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VERSUS

- 1. Gram Panchayat Arrana.**
Through its Gram Pradhan, Shri Dambar Singh,
Village and Post- Arrana, Tehsil- Khair, District- Aligarh,
Uttar Pradesh-202138 P-7403151422
Email: uk 805 4867@gmail. Com

.... RESPONDENT NO.1

- 2. Block Development Officer (BDO),**
Block - Khair, District - Aligarh, Uttar Pradesh
Phone: 8318134568,
Email: bdokhair@gmail

.... RESPONDENT NO.2

- 3. District Panchayat Raj Officer (DPRO),**
District-Aligarh, Uttar Pradesh
phone: 9519213121,
Email: dpro-ga-bih@nic.in

.... RESPONDENT NO.3

- 4. Chief Development Officer (CDO),**
Phone: 0571-2742543,
Email: cdo Ali@nic.in

.... RESPONDENT NO.4

- 5. Sub Divisional Magistrate (SDM),**
Khair. District-Aligarh, Uttar Pradesh
Phone: 9454417753
Email: samkhairkhair321@gmail.com

.... RESPONDENT NO.5

- 6. District Magistrate (DM),**
District - Aligarh,Uttar Pradesh
Phone: 9454417513,
Email: dmali @nic.in

.... RESPONDENT NO.6

- 7. State of Uttar Pradesh**
Through Additional Chief Secretary,
Panchayat Raj Department, Uttar Pradesh
Plot No-6, Lohiya Bhawan, Sector-E
Email: panchayat2@gmail.com

.... RESPONDENT NO.7